NON-ADMISSION OK INDIANS IN THE U. K. HOTELS

- *447. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:
- (a) the number of cases during the last three years, in which, the Indian High Commissioner in the United Kingdom made representations to the Government of the United Kingdom regarding the non-admission of Indipns in United Kingdom Hotels; and
- (b) what was the reaction of that Government in each case?

THE PARLIAMENTAEY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a) One.

- (b) The U.K. Government stated that they strongly condemn all forms of discrimination on grounds of race, oarticularly when directed against persons from within the Comraunwealth. They have, however, no powers under which official action can be taken to bring to an end the refusal of the hotel to accept Indian guests.
- SHRI M. VALIULLA: Sir, is there no power by which the Government of India can ask the United Kingdom to see that no discrimination is made—to see that the U.K. at least makes a law as we have done in India against discrimination?

SHRIMATI LAKSHMI MENON: Hotels are private organisations and it is within the orbit of domestic jurisdiction.

Dr. P. C. MITRA: May I know, Sir, whether persons in Indian costume or Indian nationals are prohibited?

SHRIMATI TAKSHMI MENON: No. sir.

DR. P. C. MITRA: May I know, Sir, is there any such prohibitory notice in front of any hotel?

SHRIMATI LAKSHMI MENON: There are no prohibitory notices. It is left

to the discretion of the hotel management to select its own guests.

to Qtiestions

SHRI B. GUPTA: May I know the name of the hotel involved in this case?

SHRIMATI LAKSHMI MENON' Goring Hotel.

SHRI AKBAR ALI KHAN: Is there-, any other hotel which has refused admission similarly!

SHRIMATI LAKSHMI MENON: That was the only hotel which was brought to the notice of the High Commissioner in the United Kingdom.

TRADE WITH CHINA

*448. SHPI H. C. MATHUR: Will the Minister for COMMERCE AND INDUSTRY be pleased to state whether during the Prime Minister's recent visit to China any steps were taken with a view to promote greater volume of trade between India and China?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMABKAR): With a view" to promote greater volume of irad'e-between India and China, a Trade Agreement between India and China was signed before the Prime Minister's recent visit to China. During the Prime Minister's visit, the Chinese Premier also expressed a desire for greater economic cooperation between the two countries.

- SHRI H. C. MATHUR: What are the future prospects of trade with China? Has this position been examined?
- SHRI D. P. KARMARKAR: Future prospects are llways good; we are always optimistic.
- SHRI H. C. MATHUR: Sir, could the Minister please give me some indications of the items in which we have got prospects of trade with China? I do not want a general reply.

MR. DEPUTY CHAIRMAN: It is a general answer to a general question,.

SHRI H. C. MATHUR: In view of our very friendly relations, and also in view of the fact that most of our trade with China is on a State *level*, may I know whether any steps have been taken in this direction to promote a greater volume of trade and what are the concrete steps that have been taken?

SHRI D. P. KARMARKAR: The agreement is the first step, and mutual goodwill is the succeeding step. There are no particular steps as such. We have offered our goods; they have offered their goods. We have taken whatever we want; and they have taken whatever they want.

SHRI H. C. MATHUR: Has no survey been made? Have we examined the position to know that these are the particular items in which there is a possibility of increasing the volume of trade?

SHRI D. P. KARMARKAR: Normally, Sir, the past is an indication to the future and in so far as the commodities that have been exported in the past are concerned, these were the principal items of export: pepper; tobacco; cotton twisted yarn; drugs and medicines; cotton piecegoods; jute manufactures. Our imports from China were: chemicals, drugs, medicines, grains, pulses and flour, hardware instruments, oil. cassia, silk raw, cocoons, etc. These are the principal items of import.

SHRI H. C. MATHUR: May I know, Sir, whether we have got any organisation to take care of and promote trade relations with China!

SHRI D. P. KARMARKAR: Yes. Sir, there is a big organisation known as the Ministry of Commerce and Industry.

DR. P. C. MITRA: Sir, I would like to know whether other goods are exported to China.

MR. DEPUTY CHAIRMAN: He gave you a long list.

SHRI H. C. MATHUR: I am quite aware of the organisation of which my friend talks; otherwise, he would not. be here. We have in foreign countries Commercial Attaches and Commercial Secretaries and certain other organisations. May I know if there is any such organisation and may I further know whether—as we have exchanged cultural delegations—there is any prospect of any trade delegation being exchanged? Are we going to send any delegation from here?

to Questions

SHRI D. P. KARMARKAR: No, so far as we contemplate in the immediate future. If one is necessary we shall send it out.

SHRI KANHAIYALAL D. VAIDYA: May I know, Sir, whether newsprint is being imported from China?

MR. DEPUTY CHAIRMAN: Next question.

PAKISTANI NATIONALS RAID ON KHASI VILLAGE IN ASSAM

*449. SHRI S. PANIGRAHI: Will the PRIME MINISTER be pleased to state:

- (a) whether Pakistani nationals recently raided some villages in Khasi border area;
- (b) if so, the extent of damage and injury caused as a result of the raid; and
- (c) what steps Government have taken to prevent the recurrence of such raids?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a) Yes, Sir.

- (b) Three Indian nationals were injured, one from gun-shots and the other two from blows of daos and lathis. Cash, ornaments and clothes valued at about Rs. 4.370 were looted.
- (c) In accordance with the usual procedure in such cases, the Deputy Commissioner, United Khasi and Jaintia